

Appendix- 2
List of Agencies Authorized to issue Certificate of Origin [Preferential]

SI No	Name of the Agreement	Authorized Agencies
1	Global System Of Trade Preferences (GSTP)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Tobacco Board for Tobacco products
2	India Sri Lanka Free Trade Agreement (ISLFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
3	ASEAN-India Free Trade Agreement (ASEAN-India FTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
4	India-Korea Comprehensive Economic Partnership Agreement (IKCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
5	India-Malaysia Comprehensive Economic Cooperation Agreement (IMCECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
6	India-Japan Comprehensive Economic Partnership Agreement (IJEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products (iii) Textiles Committee –for textiles and made ups
7	India-Afghanistan Preferential Trading Agreement (India-Afghanistan PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
8	South Asia Free Trade Area(SAFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
9	India-Chile Preferential Trading Agreement (India-Chile PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
10	India-Mercosur Preferential Trading Agreement (India-Mercosur PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
11	Asia-Pacific Trade Agreement (APTA)	As per Appendix 2D of Handbook of Procedure (Appendices and AayatNiryat Forms) 2015-2020
12.	SAARC Preferential Trading Arrangement (SAPTA)	As per Appendix 2D of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020

13.	India-Thailand Early Harvest Scheme	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
14.	India-Singapore Comprehensive Economic Cooperation Agreement (CECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA)-for Marine products
15.	Generalized System of Preference (GSP) Scheme	As per Appendix 2C of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020